

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5 - IA/580(AHM)2024  
in  
**CP(IB) 150 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

MG Well Solutions Project International Pvt Ltd  
V/s  
Sintex Oil & Gas Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kamil Lokhandwala, Adv.

**ORDER**

**IA/580(AHM)2024**

This is an application filed by Liquidator to place on record quarterly progress report of liquidation process for quarter ending on 31.03.2024. The same is taken on record, with all just exceptions. Place the report with the main file for further reference.

With this, IA/580(AHM)2024 stands disposed of.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**